

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOME AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 21.04.2010**  
**ANSWERED ON**  
**MURDER AT IGI AIRPORT .**

374

Shri Shanta Kumar

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) whether the case of abduction and murder of Charanjit Singh on December 4, 2008 at IGI Airport, New Delhi has come to the notice of Government;
- (b) the number of such cases that happened during the last three years; and
- (c) the steps being taken to check recurrence of such murders of innocent people?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c):A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 374 FOR 21.4.2010 REGARDING MURDER AT IGI AIRPORT.

(a) to (c):No case regarding abduction and murder in respect of Shri Charanjit Singh has been reported/registered on 04.12.2008, at IGI Airport, New Delhi. However, a missing report of Shri Charanjit Singh S/o Shri Gurdeep Singh R/o Vill. Neemwals mode, PO Sukhpure, PS Sahina, Distt, Barnala, Punjab was lodged vide DD No. 20A dated 07.01.2010 on the report of Shri Kuldeep Singh that his nephew arrived from Abu-Dhabi on 04.12.2009 at IGI Airport, New Delhi but he did not reach home. Later a case of abduction was registered vide FIR No. 24/10 dated 13.10.2010 u/s 365 IPC. During the course of investigation, it emerged that Shri Charanjit Singh after reaching IGI Airport, went to visit pilgrimage centres/Gurdwaras in India. He appeared on his own on 24.03.2010 at Police Station, IGI Airport and disclosed that he had not been abducted. In view of the above facts and circumstances, the case was sent for cancellation vide R/C No. 189/21/10, dated 26.03.2010. During the last three years and the current year i.e. 2007, 2008, 2009 & 2010 (Upto 15.02.2010), only one case of abduction and murder has been reported/registered vide FIR NO. 50/08 u/s 365 and 302/392/34/120-B IPC and 25 Arms Act at PS Domestic Airport in respect of Shri K.T. Sameer. Three accused persons have been arrested in this case who are facing trial in the court in above said case. All the police personnel posted at the airport have been briefed to keep close watch on the touts/taxi drivers.